

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**O.A.No.239 of 2024 (SZ)**

IN THE MATTER OF

Tribunal on its own motion SUO MOTU based on the News Item in Dinamalar Chennai Edition Dt. 19.08.2024 titled "Kalquarry in Sikkarayapuram near Kundrathur is full of water".

AND

The Chief Secretary to Govt. of Tamil Nadu,  
Chennai and Ors.

...Respondents

REPORT FILED BY THE 5<sup>th</sup> RESPONDENT



THROUGH  
M/S. GAUTAM S. RAMAN  
COUNSEL FOR 5<sup>TH</sup> RESPONDENT

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**O.A.No.239 of 2024 (SZ)**

IN THE MATTER OF

Tribunal on its own motion SUO MOTU based on the News Item in Dinamalar Chennai Edition Dt. 19.08.2024 titled "Kalquarry in Sikkarayapuram near Kundrathur is full of water".

AND

The Chief Secretary to Govt. of Tamil Nadu,  
Chennai and Ors.

...Respondents

INDEX

<b>S.NO</b>	<b>DATE</b>	<b>DESCRIPTION</b>	<b>PG NO</b>
1.	18.11.2024	Report filed by the 5 <sup>th</sup> Respondent	<b>1</b>

Dated at Chennai on this the 18<sup>th</sup> day of December, 2024



Counsel for 5<sup>TH</sup> Respondent

/

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE, CHENNAI  
ORIGINAL APPLICATION No.239 of 2024 (SZ)**


IN THE MATTER OF  
Tribinual on its Own Motion Sou Motu based  
on the News Item in Dinamalar, Chennai  
Edition Dated 19.08.2024 titled "**Kalquarry  
in Sikkarayapuram near Kundrathur is  
full of water**".

..... Petitioner

-Versus-

1. The Chief Secretary to Government,  
Ministry of Natural Resources,  
Fort St. George, Chennai-600 009
2. The Chief Secretary to Government,  
Department of Environment, Climate Change and Forest,  
Fort St. George, Chennai - 600 009
3. The Commissioner of Geology and Mining,  
Guindy, Chennai – 600 032
4. The Chairman,  
Tamil Nadu Pollution Control Board,  
Guindy, Chennai – 600 032
5. Chennai Metropolitan Water Supply & Sewerage Board, Rep. by its  
Managing Director, No.1, Pumping Station Road, Chintadripet, Chennai-  
600 031.

..... Respondent (s)

  
**Executive Engineer,**  
STP (South) / Special Team,  
C.M.W.S.S.Board,  
No.1, Pumping Station Road,  
Chintadripet, Chennai-600 002.

  
**Superintending Engineer (WT&T),**  
C.M.W.S.S. Board,  
Pumping Station Road,  
Chennai-600 002.

2

**STATUS REPORT FILED BY THE 5<sup>TH</sup> RESPONDENT**

I, K. Uma, Hindu, aged about 56 years, working as Superintending Engineer (WT&T) in Chennai Metropolitan Water Supply and Sewerage Board, Chennai do hereby solemnly affirm and sincerely state as follows:

01. I am the Superintending Engineer (WT&T) of the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai and I have been authorized to file this report before this Hon'ble Tribunal on behalf of the 5<sup>th</sup> Respondent herein and as such I am well acquainted with the facts and circumstances of the case.

02. I am filing the status report on behalf of the 5<sup>th</sup> respondent in the present case, based on the order issued by the Hon'ble National Green Tribunal, Southern Zone, Chennai in OA No. 239 of 2024 (SZ) dated 02.09.2024

03. I respectfully submit that CMWSSB in its efforts for water augmentation through non-conventional sources implemented the pumping of water from abandoned quarries at Sikkarayapuram Quarries during the extreme droughts in 2017, 2019 and 2023 under special initiatives.

The pumping operations in 2023 were commenced on 09.09.2023 and continued up to 07.01.2024. At present, the infrastructure for pumping operation is ready to be operated as necessary at Sikkarayapuram Quarries. Also, tender for outsourcing of maintenance of infrastructures at Sikkarayapuram Quarries opened on 04.10.2024 and awarding of work is in progress. The storage is at present close to 7000 ml and 70% of the storage lesser than last year.

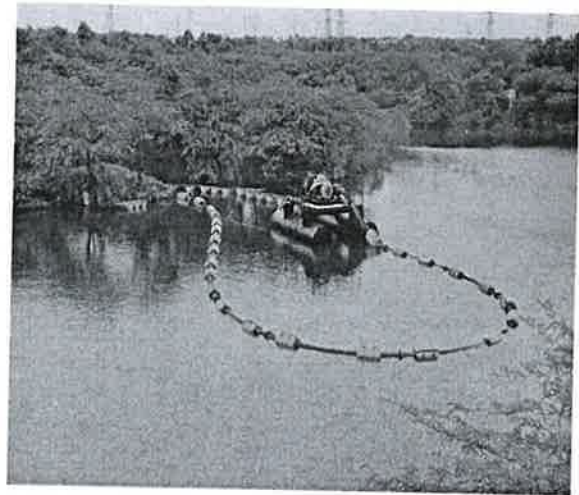
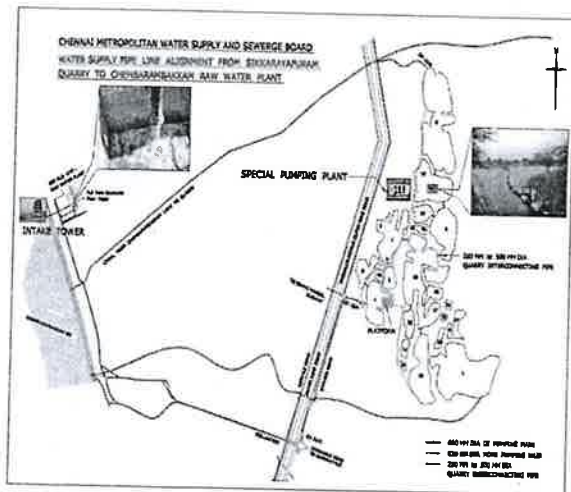
The work of pumping arrangements at Sikkarayapuram Quarries were completed and operations commenced in 2017. In 2019, the pumping operations again commenced from Sikkarayapuram and the pumping operations were then not continued after 2019 due to subsequent good monsoons. The cumulative quantity pumped from Sikkarayapuram Quarries was 2727 ml in 2017, 3606.19 ml in 2019 and 1292.73 in 2023. The present status and pictures of Sikkarayapuram Quarries

Page No.: 2 of 4  
No of Corrs

  
**Executive Engineer,**  
STP (South) / Special Team,  
C.M.W.S.S. Board,  
No.1, Pumping Station Road,  
Chennai-600 002.

  
**Superintending Engineer (WT&T),**  
C.M.W.S.S. Board,  
Pumping Station Road,  
Chennai-600 002.

is as below:



The CMWSSB infrastructure established in the interconnection provided to all the quarries, along with the kutchra drain provided by WRD from the Chembarambakkam surplus up to the quarries have now facilitated filling up of the quarries regularly. With the available storage and infrastructure, CMWSSB is in a position to draw 30 MLD from Sikkarayapuram Quarries and 10 MLD from Erumaiyur Quarries based on the need at present.

04. It is therefore prayed that this Hon'ble Court may be pleased to record the above Status Report filed on behalf of CMWSSB rep. by its Managing Director, and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case and thus render justice.

*Faisar Khan*

**Executive Engineer,**  
STP (South) / Special Team,  
C.M.W.S.S. Board,  
No. 7, Pumping Station Road,  
Chidripet, Chennai-600 002.

*[Signature]*

**Superintending Engineer (WT&T),**  
C.M.W.S.S. Board,  
Pumping Station Road,  
Chennai-600 002.

Solemnly affirmed at Chennai  
on this 18<sup>th</sup> day of November  
2024 and signed his/her/their  
name in my presence.

**BEFORE ME,**

**ADVOCATE**

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**O.A.No.239 of 2024 (SZ)**

IN THE MATTER OF

Tribunal on its own motion SUO MOTU based on the News Item in Dinamalar Chennai Edition Dt. 19.08.2024 titled "Kalquarry in Sikkarayapuram near Kundrathur is full of water".

AND

The Chief Secretary to Govt. of Tamil Nadu,  
Chennai and Ors.

...Respondents

REPORT FILED BY THE 5<sup>th</sup> RESPONDENT



THROUGH  
M/S. GAUTAM S. RAMAN  
COUNSEL FOR 5<sup>TH</sup> RESPONDENT